

High Court of Sikkim

Record of proceedings

I.A. No. 01 of 2023 in CRL.L.P/15/2023/(Filing No.)

State of Sikkim

Applicant

VERSUS

Krishna Prasad Bishwakarma and Another

Respondents

Date : **07-08-2023**

CORAM : **THE HON'BLE MRS. JUSTICE MEENAKSHI MADAN RAI, JUDGE**
THE HON'BLE MR. JUSTICE BHASKAR RAJ PRADHAN, JUDGE

For Applicant

Mr. Thinlay Dorjee Bhutia, Additional Public Prosecutor.
Ms. Pema Bhutia, Assistant Public Prosecutor.

For Respondents

None present.

O R D E R

Rai, J.

Learned Additional Public Prosecutor submits that the Respondent No.1 is absconding.

None appears for the Respondent No.2.

Registry reports that the Online Postal Tracking Report indicates that the item was delivered in respect of Respondent No.2.

Let Notice be re-issued to the Respondent No.2 as prayed for by the Learned Additional Public Prosecutor.

Registry to take steps.

List on 04-10-2023.

Judge
07-08-2023

Judge
07-08-2023